

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 14<sup>TH</sup> day of **NOVEMBER, 2018.**

**ORIGINAL APPLICATION NO. 1237 OF 2015**

**HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J).**  
**HON'BLE MR MOHD JAMSHED, MEMBER (A)**

1. Mahesh Pal, aged about 29 years (D.O.B. 01.03.1986), S/o Late Shri Lakhan Singh, R/o Village Sahpur, P.O. Farah, District Mathura.  
.....Applicant.

**VERSUS**

1. Union of India through General Manager Northern Central Railway, Allahabad.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri M K Yadav, proxy counsel for  
Shri Sanjay Kumar Ray, Advocate

***O R D E R***

**(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)**

List revised.

2. None present for the applicant.
3. It seems that the applicant has lost interest in pursuing this OA.
4. Accordingly, the OA is dismissed in default and for non-prosecution.

**(MOHD JAMSHED)  
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)  
MEMBER-J**

Arun..